

(a) whether it is a fact that Railways have been inducting retired employees to fill up vacancies of critical safety-related posts, including train drivers, thereby compromising with the safety and security of passengers;

(b) if so, the details of the process of engaging retired personnel and the number of retired personnel that have been engaged during the last five years;

(c) whether Railways propose to curtail or discontinue the process of engaging retired personnel; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BHARATSINH SOLANKI) :
(a), (c) and (d) The scheme of re-engaging retired personnel was introduced as a stop-gap arrangement in exigency of work. While engaging such staff, it is ensured that they are found suitable for the post and are medically fit in the appropriate category. It is further ensured that their safety record is taken into account and all operational requirements are adequately addressed. Retired Loco Pilots and Guards, when engaged are specifically utilized in non-running duties. Such arrangements are terminated once selected candidates are available.

(b) The information is being collected and will be laid on the Table of the House.

Extension of jurisdiction of East Coast Railway

2012. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of RAILWAYS be pleased to state whether Railways are considering extension of the jurisdiction of East Coast Railway to include Bansapani - Padapahar, Rupsa - Bangirposi and Bhadrak -Laxmannath Road sections and set up a new Railway Division with headquarters at Jaipur- Keonjhar Road?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BHARATSINH SOLANKI):
No, Sir.

Establishing a wagon factory

2013. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of RAILWAYS be pleased to state by when Railways are going to establish a wagon factory at the identified patch of land in village Sitalapalli of Ganjam District?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BHARATSINH SOLANKI):
Setting up of a wagon manufacturing factory in Odisha had been announced in the Railway Budget 2010-11. Suitable site for the factory is under examination in consultation with Government of Odisha.

Establishment of Kendriya Vidyalayas

2014. SHRI BIRENDRA PRASAD BAISHYA: Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that Railways have taken steps to establish Kendriya Vidyalayas (KVs) within the NF Railway area apart from the existing KVs in the zone;
- (b) if so, the details thereof;
- (c) the list of places, which have been selected for establishment of such Kendriya Vidyalayas; and
- (d) the details of the present status towards construction of these schools and the target fixed for their completion including schedule to start the classes?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BHARATSINH SOLANKI):
(a) and (b) Yes Sir. Ministry of Railways have signed a Memorandum of Understanding (MoU) with Ministry of Human Resource Development for setting up 50 new Civil Sector Kendriya Vidyalayas during 11th and 12th Plan periods. One new Civil Sector Kendriya Vidyalaya has been sanctioned by Ministry of Human Resource Development in Railway premises at Rangiya (Assam) under NF Railway.

(c) Proposals exist for setting up of new Kendriya Vidyalayas in Civil Sector in Railway premises at Rangapara, North Lakhimpur, New Coochbehar and New Jalpaiguri.

(d) Kendriya Vidyalaya sanctioned at Rangiya by Ministry of Human Resource Development is partially functional in temporary/alternate accommodation. For rest of the proposals sanction of Ministry of Human Resource Development has not yet been received.

Loans to Government of Jammu & Kashmir

2015. SHRI G. N. RATANPURI: Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state: